

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSItem No.17

Civil Appeal Nos.5483-5484/2017

LUCKNOW DEVELOPMENT AUTHORITY

Appellant(s)

VERSUS

BHUSAI & ORS.

Respondent(s)

([TO BE TAKEN UP ALONGWITH ITEM NO. 36 I.E. SLP(C)NO.18105-18106/2017] and IA No.66723/2017-PERMISSION TO FILE ADDITIONAL DOCUMENTS and IA No.66727/2017-EXEMPTION FROM FILING O.T.)

WITH

SLP(C) No.17242/2017 (XI)

(FOR ADMISSION and I.R.)

Item No.18

SLP (C) Nos.18105-06/2017

For admission and I.R. and IA No.57489/2017-exemption from filing O.T.

Date : 09-08-2017 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.K. AGRAWAL

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Appellant(s) Mr. M. C. Dhingra, AOR
Mr. Piyush Kant Roy, Adv.
Mr. Gaurav Dhingra, Adv.

For Respondent(s) Mr. Pradeep Kant, Sr. Adv.
Mr. Anurag Kishore, Adv.
Ms. Vanshaja Shukla, Adv.
Mr. Divyanshu Sahay, Adv.
Mr. Kshmendra Shukla, Adv.
Mr. E. C. Agrawala, AOR

UPON hearing the counsel the Court made the following
O R D E R

At the request of learned counsel for the appellants, list these matters on 30.08.2017.

(ASHA SUNDRIYAL)
COURT MASTER

(CHANDER BALA)
COURT MASTER